

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 116 of 2018**

**Dated : 5<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Steel Authority of India Limited, Bhilai Steel Plant</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Western Regional Load Dispatch Centre &amp; Anr.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant (s)	:	Ms. Ranjitha Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan Mr. Shubham Arya
Counsel for the Respondent	:	Mr. A Rajan Mr. Sitesh Mukherjee Mr. Arjun Krishnan Mr. Divyanshu Bhatt Mr. Supriyo Ranjan Mahapatra for R-1

**ORDER**

The matter did not reach for hearing.

As agreed by learned counsel for the parties, list the matter for hearing on **16.10.2019**.

**(S. D. Dubey)**  
**Technical Member**

*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**